

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:870  
ANSWERED ON:13.07.2004  
ASSISTANCE TO M.P. FOR POST- MATRLC SCHOLARSHIP  
Paraste Shri Dalpat Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that Government of Madhya Pradesh is experiencing difficulty in getting the amount from the Union Government for post-matric scholarship;
- (b) if so, whether the component of central assistance for this scheme is nominal and the State Government has to arrange for major portion of this scholarship scheme from its own resources;
- (c) if so, whether special central assistance is likely to be given to Madhya Pradesh to promote the said scheme; and
- (d) if so, the time by which it is likely to be released?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATM1)

(a) No. Sir. The Ministry of Social Justice & Empowerment is implementing the Scheme of Post-Matric Scholarship for SC Students. The Ministry of Tribal Affairs is implementing the Scheme of Post-Matric Scholarship for ST Students. A proposal for release of Rs.318.39 lakhs for payment of revised rates of scholarship in 2003-2004 under the Scheme of Post-Matric

Scholarship for ST Students has been received from Madhya Pradesh by the Ministry of Tribal Affairs

(b) The actual expenditure in the terminal year of the last Five Year Plan becomes the committed liability of state government for every year of the next Five Year Plan. Over and above the committed liability 100% central share is released to the state governments.

(c) & (d) Special central assistance is an economic development scheme meant for income generation for below poverty line SC/ST families. It is not provided for bearing the committed liability of state government.